## GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

#### LOK SABHA

## UNSTARRED QUESTION NO. 3607 ANSWERED ON 24.03.2022

### COMMITTEE TO STUDY THE CONDITIONS OF CHRISTIAN MINORITIES

3607. DR. T.R.PAARIVENDHAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has any proposal for setting up a committee to study the condition of Christian minorities in the country;
- (b) if so, the details thereof;
- (c) if not, whether such proposals is likely to be considered to set up a committee; and
- (d) if so, the details theref?

#### **ANSWER**

# THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (d) No Sir, The National Commission for Minorities(NCM) has been set up by Government as per NCM Act, 1992 to (a) evaluate the progress of the development of minorities under the Union and States; (b) monitor the working of the safeguards provided in the Constitution and in laws enacted by Parliament and the State Legislatures; (c) make recommendations for the effective implementation of safeguards for the protection of the interests of minorities by the Central Government or the State Governments; (d) look into specific complaints regarding deprivation of rights and safeguards of the minorities and take up such matters with the appropriate authorities; (e) cause studies to be undertaken into problems arising out of any discrimination against minorities and recommend measures for their removal; (f) suggest appropriate measures in respect of any minority to be undertaken by the Central Government or the State Governments; (g) make periodical or special reports to the Central Government on any matter pertaining to minorities and in particular difficulties confronted by them; and (h) any other matter which may be referred to it by the Central Government. Further, under the NCM, Act, 1992 the Commission has

also been accorded mandate to conduct studies, research and analysis on the issues relating to socio-economic and educational development of minorities. At present, there is no such proposal under consideration.

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